

HIGH COURT OF SIKKIM
GANGTOK

No. 05/Confdl/HCS

Dated: 05.05.2021

CIRCULAR

In view of the restrictions imposed by the State Government on the movement of persons and vehicles within the State from 06.05.2021 to 16.05.2021 vide Order No. 17/Home/2021 dated 03.05.2021, the High Court of Sikkim and all the Subordinate Courts of the State will hear only urgent matters from 10.05.2021 to 15.05.2021. Hearing of cases will be conducted through video-conferencing with the assistance of minimum staff members.

By Order

(K.W. Bhutia)
REGISTRAR GENERAL

05.05.2021